


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

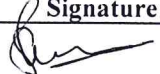
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 220/2018in CP(IB) No. 44/7/HDB/2018
NAME OF THE COMPANY	Anand Solvex Limited
NAME OF THE PETITIONER(S)	Andhra Bank
NAME OF THE RESPONDENT(S)	Anand Solvex Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ALLURI KRISHNAM RAJU 9849560330	Advocate	alluri.krishnanam@rediffmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad Sanghi	Advocate	9848050544	

ORDER

Learned counsel Mr.Alluri Krishnam Raju present for petitioner. Learned counsel Mr.Sharad Sanghi present for Respondent.

Counter filed in IA 220/2018.

Heard arguments of learned counsel appearing for Applicant, learned counsel appearing for Corporate Debtor and learned counsel appearing for Financial Creditor in the Applications as well as in the main petition.

At request of learned counsel appearing for Corporate Debtor.

List the matter on 31.07.2018.


MEMBER JUDICIAL